

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1073
ANSWERED ON:09.03.2005
OPENING OF MEDICAL HOSPITALS & DISPENSARIES
Maheshwari Smt. Kiran;Reddy Shri Karunakara G.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has received any requests from certain states especially Karnataka for opening of new Medical Hospitals and Medical Dispensaries during the last three years and the current year;
- (b) if so, the details there of, State-wise ;
- (c) the total number of such Hospitals / Dispensaries approved so far in urban and rural areas separately , State-wise, particularly in Karnataka ;
- (d) whether the work has started for their construction;
- (e) if so, the details thereof;
- (f) if not, the main reasons for the delay;
- (g) the time by which this hospitals are to become functional particularly in Karnataka; and
- (h) the details of funds allocated for setting up new hospitals in the Tenth Five Year Plan?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (h): Health being a state subject under the Constitution of India, it is primarily for the state government to open new medical hospitals and medical dispensaries.

Even though, the Central Government supplements the efforts of the state governments through its various National Health Programme/schemes by providing grants and assistance for Infrastructure Development of Health Sectors, the Central Govt. does not have any general scheme under which new medical hospital and medical dispensaries can be set up in the states.